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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


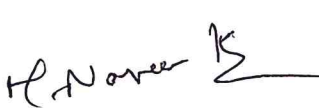
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Priyadarshini N For T.K. Bhaskar	Counsel for Petitioner	
2.	NAVJEN KUMAR MURTHY	COUNSEL FOR RESPONDENTS	

ORDER

Counsel for petitioner present. Counsel for respondents present and sought time for filing counter in the main CP. Time enlarged at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)